

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**173/241-242(PB)/2019**

**IN THE MATTER OF:**

Emmar Holding II

v.

Emmar MGF Land Ltd. & ors.

.... Applicant/petitioners

.... Respondent

**Order under Section 241-242**

**Order delivered on 12.10.2020**

**ORDER**

Renotified to 13.10.2020.



**(Nirmala Vincent)**  
**Court Officer**

12.10.2020  
Aarti